

की एक प्रति जो भारत के राजपत्र दिनांक 17 नवंबर, 1970 में प्रकाशित हुई थी। [Placed in Library. See No. LT-4584/70].

the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (2) नियत (किस्म नियंत्रण और निरीक्षण) अधिनियम 1963 की धारा 17 की उपधारा (3) के अन्तर्गत मछली और मछली उत्पादन का नियत (निरीक्षण) संशोधन नियम, 1970 हिन्दी तथा अंग्रेजी संस्करण की एक प्रति जो भारत के राजपत्र दिनांक 25 नवंबर, 1970 में अधिसूचना संख्या एस० ओ० 3801 में प्रकाशित हुए थे। [Placed in Library. See No. LT-4585/70].

12.33 hrs.

COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS

SEVENTIETH REPORT

SHRI P. G. SEN (Purnea) : I beg to present the Seventieth Report of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

SIXTEENTH AND SEVENTEENTH REPORTS

SHRI BASUMATARI (Kokrajhar) : I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

12.32 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 4) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 8th December, 1970, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 8th December, 1970, and transmitted to

(1) Sixteenth Report on the Department of Social Welfare and Ministry of Health, Family Planning, Works, Housing and Urban Development (Department of Works, Housing and Urban Development)-Housing facilities for Scheduled Castes and Scheduled Tribes.

(2) Seventeenth Report on the Department of Social Welfare and Ministry of Education and Youth Services-Hostel facilities for Scheduled Caste and Scheduled Tribes students.

श्री मोलू प्रसाद : (बांसगाँव) क्रम संख्या 9 के संबंध में मेरा व्यवस्था का प्रश्न है। अध्यक्ष महोदय, मैं आपके माध्यम से चेयरमैन महोदय से जानना चाहता हूँ कि कुल 13४५ और 15४५ रिपोर्ट इन्होंने प्रस्तुत की लेकिन 14४५ का उल्लेख उस में नहीं था। आज 17४५ और 18४५ है लेकिन इन रिपोर्टों की हिन्दी प्रतियाँ जो पहले दी जाती थीं वह कुल